

Ministry of industry (Department of Industrial Development) Notification

on the Table, under sub-section (3) of section 26 of the Coir Industry Act, 1953, a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification G.S.R. No. 1122, dated the 31st July, 1976, publishing the Coir Industry (First Amendment) Rules, 1976. [Placed in Library. See No. LT-11434/76.]

I. Annual Report and Accounts (1972-73) of the Central Fisheries Corporation Limited, Calcutta and related Papers.

II. Annual Report and Accounts (1973-74) of the Central Fisheries Corporation Limited Calcutta and related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASA-HIB P. SHINDE): Sir, I beg to lay on the Table:

I. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Eighth Annual Report and Accounts of the Central Fisheries Corporation Limited, Calcutta, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Ninth Annual Report and Accounts of the Central Fisheries Corporation Limited, Calcutta, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Lib-

rary. See No. LT-11375/76 for (i) and (ii).]

I. Annual Report and Accounts (1975-76) of the Central Warehousing Corporation, New Delhi and Related Papers.

II. Central Warehousing Corporation (Third Amendment) Rules, 1976.

SHRI ANNASAHEB P. SHINDE: Sir, I also beg to lay on the Table—

I. A copy (in English and Hindi) of the Nineteenth Annual Report and Accounts of the Central Warehousing Corporation New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962. [Placed in Library. See No. LT-11378/76].

II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification G.S.R. No. 811(E), dated the 22nd September, 1976, publishing the Central Warehousing Corporation (Third Amendment) Rules 1976, under sub-section (3) of section 41 of the Warehousing Corporations Act 1962. [Placed in Library. See No. LT-11374/76].

Seamen's Provident Fund (Amendment) Scheme, 1976

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDD: Sir, I beg to lay on the Table, under section 24 of the Seamen's Provident Fund Act, 1966, a copy (in English and Hindi) of the Ministry of Shipping and Transport Notification G.S.R. No. 1233 dated the 21st August, 1976, publishing the Seamen's Provident Fund (Amendment) Scheme, 1976. [Placed in Library. See No. LT-11378/76],

Annual Report and Accounts (1975) of the Hindustan Petroleum Corporation Limited and related papers THE MINISTER OF INDUSTRY (SHRI T. A. PAD: Sir, I beg to lay